

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 10

**IA(I.B.C)/ 2846(MB)2023 IN C.P. (IB)/148(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **02.07.2024**

NAME OF THE PARTIES : **Rohit Plastopack Private Limited**

**Vs**

**Dentsu Communications India**  
**Private limited**

**For OC** : Adv. Alpa Jain.

**For CD** : Adv. Anindita Roy Choudhury, Adv.Vaisala Rai,

Adv. Sushrut Garg, Adv. Devanshi Jhaveri i/b AZB Partners.

**Section 9 of IBC**

---

**ORDER**

Counsel for OC has tendered memo *vide* Diary No. **2709138064802021** copy of which has been tendered. Counsel for CD acknowledges receipt of copy of this memo and she requests for time for filing her response to the same. Allowed. **For final hearing list on 24.07.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

JNK